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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

OA 1518/99  
MA 1873/99

New Delhi this the 16th day of February, 2000

Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Mrs.Veena Bisht  
W/O late Sh.Ravinder Singh  
Residence of Quarter No.121/9,  
Railway Colony, Kishan Ganj,  
Delhi.

.. Applicant

(By Advocate Sh.Rajeev Sharma, learned  
counsel through proxy counsel Sh.  
U.Srivastava )

Versus

1.Union of India through  
the Genl.Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

2.Divisional Railway Manager,  
Northern Railway, Delhi Division,  
New Delhi.

3.The Chief Medical Director,  
Northern Railway,  
Central Hospital, New Delhi.

4.Chief Medical Superintendent  
Shyama Prasad Mukherjee Marg,  
Uttar Railway Hospital,  
Delhi.

.. Respondents

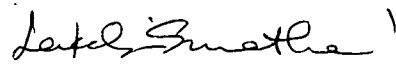
(By Advocate Shri R.L.Dhawan )

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Shri U.Srivastava, learned proxy counsel on instructions  
from the learned counsel for the applicant seeks permission to  
withdraw the OA.

In the above circumstances, OA 1518/99 is dismissed as  
withdrawn. No costs.

  
(Smt.Lakshmi Swaminathan)  
Member (J)

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